

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**STARRED QUESTION NO. \*468**  
ANSWERED ON 05.04.2023

**PMKKKY**

\*468. SHRI GIRISH BHALCHANDRA BAPAT:  
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of MINES be pleased to state:

- (a) the details of budgetary allocation under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY), State-wise, during the last five years particularly for the State of Maharashtra;
- (b) the details of funds released and actual utilisation under the PMKKKY, State-wise, particularly for Maharashtra during the said period;
- (c) whether there has been any discrepancy between the expected standards and the actual value of allocations made during the said period; and
- (d) if so, the details of the measures being taken by the Government to address this?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 468 FOR ANSWER ON 05.04.2023 ASKED BY SHRI GIRISH BHALCHANDRA BAPAT; SHRI CHANDRA SEKHAR SAHU REGARDING PMKKKY.**

(a) to (d): There is no provision for budgetary allocation from Central Government or State Governments to District Mineral Foundations / Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY). The various projects taken up under Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) are funded through the funds accrued under DMFT. DMF is funded by statutory contributions received from the holders of mining lease in terms of the fixed percentage of royalty prescribed by the Central Government.

Section 9B of the MMDR Act, 1957 prescribes the establishment of District Mineral Foundation (DMF) in any district affected by mining related operations, the object of which is to work for the interest and benefit of persons, and areas affected by mining related operations in such manner as prescribed by the State Governments.

The State-wise details of funds collected and the amount allocated for projects under DMF/PMKKKY for the last five years is provided as Annexure.

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## Annexure

S.No	States	DMF Collection (in Rs. Cr.)	Amount Allocated to projects (in Rs. Cr.)
1	Andhra Pradesh	1019.55	1231.65
2	Chhattisgarh	7516.60	7534.45
3	Goa	44.41	71.01
4	Gujarat	915.54	1191.57
5	Jharkhand	8542.40	4714.30
6	Karnataka	2753.08	3139.02
<b>7</b>	<b>Maharashtra</b>	<b>3214.28</b>	<b>2226.97</b>
8	Madhya Pradesh	4003.80	2308.17
9	Odisha	16396.40	18552.79
10	Rajasthan	5380.96	6453.79
11	Tamil Nadu	828.53	714.89
12	Telangana	1770.55	4172.60
13	Assam	34.84	88.77
14	Bihar	95.46	24.30
15	Himachal Pradesh	189.43	94.69
16	Jammu & Kashmir	34.27	23.56
17	Kerala	46.10	0.00
18	Meghalaya	76.36	13.68
19	Uttarakhand	291.12	55.05
20	Uttar Pradesh	872.77	595.56
21	West Bengal	95.58	31.03
22	Punjab	157.45	42.05
23	Haryana	91.24	29.06
<b>Total</b>		<b>54370.72</b>	<b>53308.96</b>